

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A. No. 61/00441/2021

This the 12th day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Kuldeep Raj, Age 46 years, S/o Late Sh. Krishan Gopal, R/o Tehsil Marheen; District Kathua, J&K. Pin Code 184202, Mob No. 7889363145

.....Applicant

(Advocate: Mr. Ankur Sharma)

Versus

1. Union Territory of Jammu and Kashmir, Through Principal Secretary to Government, Public Works (R&B) Department, Civil Secretariat, Jammu. 180001
2. The Managing Director, Jammu and Kashmir Projects Construction Corporations Ltd. (JKPCC), Haft Chinar, Near SherGari Police Station Srinagar, 190001. And at Panama Chowk, Rail Head, Jammu 180012.
3. The Deputy General Manager, JKPCC Ltd., Unit-Vth, Kathua Opp. Police Petrol Pump, Jawahar Nagar, Kathua. Pin Code: 184101.

.....Respondents

(Advocate: Mr. Amit Gupta, ld. AAG)

O R D E R [O R A L]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

The present OA has been filed by the applicant working under the respondent No. 2 i.e. Managing Director, Jammu and Kashmir Projects Construction Corporation Limited (JKPCC Ltd.) Srinagar/Jammu. It is



submitted by Mr. Amit Gupta, learned A.A.G. for respondents that this Tribunal has no jurisdiction to hear the case.



2. Contention of learned A.A.G. has force and it is to be accepted as Jammu and Kashmir Projects Construction Corporation Limited (JKPCC Ltd. not comes within the jurisdiction of this Tribunal. It has not been brought within the jurisdiction of this Tribunal by notification as issued by the Central Government under Section 14 (2) of the Administrative Tribunal Act, 1985.
3. Accordingly, the O.A. is dismissed for want of jurisdiction. However, the applicant is at liberty to approach before the appropriate forum.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

/M.M/